

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO.550
TO BE ANSWERED ON 26TH FEBRUARY, 2016**

STUDY TO IDENTIFY YOGA TEACHERS

550. SHRI MAHEISH GIRRI:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government has carried out a study to identify the number of yoga teachers officially employed in the country;
- (b) if so, the details and the outcome thereof;
- (c) whether the Government has received any representations/requests from the yoga teachers for their employment and if so, the details thereof;
- (d) the steps taken by the Government for the employment of qualified yoga teachers in the country; and
- (e) whether the Government has any plan for instituting yoga in schools and colleges in coordination with Ministry of Human Resource Development and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

- (a): No.
- (b): Does not arise.
- (c): Request from Yoga teachers are received from time to time in response to the advertisements issued in connection with the posts falling vacant.
- (d): The Ministry of AYUSH has initiated a Scheme for Voluntary Certification of Yoga Professionals. First phase of the Scheme to certify Yoga teachers was launched on June 22, 2015. The Scheme is being operated by the Quality Council of India (QCI), an apex quality facilitation and accreditation body, under the Ministry of Commerce and Industry.

The Government of India has approved the National AYUSH Mission (NAM) which, inter-alia, envisages better access to AYUSH services including Yoga and strengthening of AYUSH educational institutions. The Mission provides for:

- (i) co-location of AYUSH facilities at Health Centers/Hospitals including Yoga facilities;
- (ii) up-gradation of exclusive State AYUSH Hospitals & dispensaries including hospitals with Yoga centers;
- (iii) up-gradation of State Government teaching institutions including those of Yoga and
- (iv) Yoga and Naturopathy Wellness Centres.

A scheme titled “Yoga Training for Police Personnel” has been initiated by the Ministry.

(e): The National Council for Teacher Education (NCTE), a Statutory body under Government of India has introduced Yoga Education as a compulsory area of study in all the teacher education programme.

Further, University Grants Commission (UGC) in its model syllabi under the scheme of “Development of Sports Infrastructure and Equipment in Universities and Colleges” has included Yoga as a specific component. Universities are autonomous bodies which offer any program after receiving the explicit concurrence of their statutory bodies.

Ministry of Human Resource Development has recently constituted a Committee on Yoga Education in Universities for issues pertaining to setting up of Departments of Yogic Art and Sciences.

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